

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 14737-14738/2015

VINOD RAJALIWALA

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(with office report for direction)

Date : 13/05/2016 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s) Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mr. Gautam Awasthi, AOR
Mr. Ravindra Bana, AOR
Ms. Sushma Suri, AOR
Mr. K. V. Mohan, AOR
Mr. Chander Shekhar Ashri, AOR
Mr. Anupam Lal Das, AOR
Mr. anirudh Singh, Adv.
Mr. Sahil Monga, Adv.
Mr. Rishi Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

As advised at present, no order need be passed as on today.

Let the matter be listed in the last week of August, 2016.

Signature Not Verified

Digitally signed by
GULSHAN KUMAR
ARORA
Date: 2016.05.16
16:10:08 IST
Reason:

(Gulshan Kumar Arora)
Court Master

(H.S. Parasher)
Court Master